BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

M.A.No. of 2017 (SZ) in
Review Application No. of 2017 in
APPLICATION No. 141 of 2016 (SZ)

Applicant(s)	Respondent(s)
The District Collector, Thiruvannamalai	1. The Secretary to Government of Tamil Nadu, Department of Environment and Forests, Fort St. George, Chennai-9. 2. The Secretary to Government, Government of Tamil Nadu, Public Works Department, Fort St. George, Chennai-9. 3. The Chairman, Tamil Nadu State Pollution Control Board, Guindy, Chennai- 600 032.
Legal Practitioner for Applicant	**Legal Practitioner for Respondents**
M/s.E.Manoharan	M/s.E.Manoharan for R1 Mr.Abdul Saleem for R2 M/s.H.Yasmeen Ali for R4 M/s.V.K.Rema Smirithi & Sindhu Suresh for R5

Note of the Registry	Orders of the Tribunal
Item No.3 .	Date: 20th December, 2017 Learned Additional Government Pleader appearing for the State of Tamil Nadu prays further time. List the matter on 22.12.2017. ….., JM (Justice M.S.Nambiar)